CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

O.A.NO.1608/94

Hon'ble Shri P.T. Thiruvengadam, Member(A)

New Delhi, this 20th day of February, 1995

Shri V.Satya Murty, Ex-Section Grade Section Officer A/cs Office of F.A. & C.A.O. South Eastern Railway Garden Reach,

Ex-Dy. Manager (Accounts), Indian Railway Constn. Co. Ltd., Nagpur.

r/o Manjiri Apartments, Dhantoli, Nagpur - 440 012.

....Applicant

(By Shri V.P.kohli, Advocate)

- 1. The Secretary Railway Board Ministry of Railways, New Delhi.
- South Eastern Railway Calcutta - 700 043.Respondents

(By Shri P.S.Mahendru, Advocate)

ORDER (Oral)

This 'OA has been filed by the applicant who has retired from railway service in Calcutta. Learned counsel for the applicant states that the applicant has settled down in Nagpur and is at present in Tamilnadu.

2. Respondents have taken preliminary objection that the Principal Bench has no territorial jurisdiction to entertain the present application.



- 3. Learned counsel for the applicant at this stage seeks permission to withdraw the OA with liberty to file application in an appropriate Bench of this Tribunal.
- 4. Permission granted and liberty sought for is given.

 This OA is dismissed as withdrawn. No cons

P.J. Zesi (P.T.THIRUVENGADAM)

MEMBER(A)

/RAO/